<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 171/2015

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Priyadrshani Institute for information Technology Pvt. Ltd. Petitioner

Order deliver on 01.08.2017

Coram: Shiv Ram Bairwa, Registrar

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For the Petitioner (s)

Shri J. H. Khan, Advocate

For Regional Director

Shri Manish Raj, Company Prosecutor

For Official Liquidator

None Appeared

ORDER

Two complete sets of the Application have been filed on 31.7.2017.

Report of RD has yet not been filed.

The representative of RD requested for ten days time to file RD report

List the matter on 11.08.2017.

(Shiv Ram Bairwa) Registrar